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NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

10.7.2003

Mr. Arun Shama, Proxy counsel for  
Mr. Vikram Vashista, Counsel for the applicant.

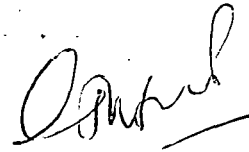
Mr. Arun Shama, Proxy counsel for Mr.

Vikram Vashista says the applicant does not want  
to proceed with this Contempt Petition.

Consequently, the Contempt Petition is  
dismissed as withdrawn.



(R.K. UPADHYAYA)  
MEMBER (A)



(G.L. GUPTA)  
VICE CHAIRMAN

copy sent/given  
to Mr. 1282, 1283  
on 14.7.03